

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of the Meeting NC-V held on 24.01.2008

The Meeting No. 42/AM-08 for the licensing year 2007-08 to consider the cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Textiles and Leather was held on 24.01.2008 in Room No.4 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present: -

Sl. No.	Name of the representatives & their designation	Department
1.	Sh. Shaish Kumar, I. A	DIPP
2.	Sh. B.B.Bharti, Director.	R.O, TC, Noida
3.	Sh. Ashok Kumar Arora, Dy.DGFT	DGFT
4.	Sh. Kuldeep Singh, Assistant Director	DC (MSME)

(TEXTILES AND LEATHER ITEMS)

At the outset, the Minutes of NC Meeting No.39/AM08 held on 03.01.2008, No. 40/AM08 held on 10.01.2008 and No. 41/AM08 held on 17.01.2008 were ratified. Thereafter the Agenda for individual cases for Meeting No. 42/AM08 was taken up for discussion and the decision taken in respect of each case is enumerated below: -

MEETING NUMBER : 42/84-ALC3/2007 **MEETING DATE** : 24.01.2008

Online generated agenda cases

1	Case No.:1/22/83-ALC1/2007	Party Name:KE-TECHNICAL TEXTILES PVT.LTD.	Meet No/Date:42/84-ALC3/2007 24.01.2008	Status: Deferred
	HQ File : 01/83/050/00364/AM08/	RLA File : 02/24/040/00033/AM08/	Lic.No/Date:0210100892 18.05.2007	Defer Date: 21.02.2008
	Decision: The Committee considered the case as per agenda and decided to link the earlier similar case of the firm wherein norms have been fixed by NC and defer the case for re-listing on 21.02.2008.			

2	Case No.:372/24/84-ALC3/2007	Party Name:ADITYA BIRLA NUVO LIMITED.,	Meet No/Date:42/84-ALC3/2007 24.01.2008	Status: Deferred
	HQ File : 01/84/050/00067/AM08/	RLA File : 02/24/040/00058/AM08/	Lic.No/Date:0210101119 28.05.2007	Defer Date: 21.02.2008
	Decision :The Committee considered the case as per agenda and observed that alongwith other relevant papers and observed that case is under examination of DC(MSME). The original file has been handed over to Shri Kuldeep Singh, Asstt. Director, DC (MSME). It was therefore decided to defer the case for re-listing on 21.02.2008.			

3	Case No.:47/27/83-ALC1/2007	Party Name:KE-TECHNICAL TEXTILES PVT.LTD.	Meet No/Date:42/84-ALC3/2007 24.01.2008	Status: Deferred
	HQ File : 01/83/050/01121/AM08/	RLA File : 02/24/040/00166/AM08/	Lic.No/Date:0210103893 06.09.2007	Defer Date: 21.02.2008
	Decision: The Committee considered the case as per agenda and decided to link the earlier similar case of the firm wherein norms have been fixed by NC and defer the case for re-listing on 21.02.2008.			

4	Case No.:3/36/85-ALC3/2007	Party Name:PREMIER PAPER PACKAGING	Meet No/Date:42/84-ALC3/2007 24.01.2008	Status: Transferred
	HQ File :	RLA File :	Lic.No/Date:0510212203	

01/85/050/00119/AM08/	05/24/040/00620/AM08/	19.11.2007	
Decision: The Committee considered the case as per agenda and in consultation with technical authority present in the meeting decided to transfer the case to NC-4 (DES-IV) for taking necessary action since the product item does not fall within the purview of NC-V (DES-V).			

Case No.:7/38/84-ALC3/2007	Party Name:ADITYA BIRLA NUVO LIMITED.,	Meet No/Date:42/84-ALC3/2007 24.01.2008	Status: Deferred
HQ File : 5 01/84/050/00222/AM08/	RLA File : 02/24/040/00231/AM08/	Lic.No/Date:0210106465 27.11.2007	Defer Date: 21.02.2008
Decision: The Committee considered the case as per agenda and observed that alongwith other relevant papers and observed that case is under examination of DC (MSME). The original file has been handed over to Shri Kuldeep Singh, Asstt. Director, DC (MSME). It was therefore decided the case for re-listing on 21.02.2008.			

Case No.:10/38/84-ALC3/2007	Party Name:MODEL TANNERS(INDIA) PVT.LTD	Meet No/Date:42/84-ALC3/2007 24.01.2008	Status: Deferred
HQ File : 6 01/84/050/00225/AM08/	RLA File : 06/24/040/00026/AM08/	Lic.No/Date:0610012594 04.12.2007	Defer Date: 21.02.2008
Decision: The Committee considered the case as per agenda and observed that the case is automatically attached by EDI and original application has not been received. It was therefore decided to call the same from R.A.and refer to DIPP for their examination and comments. It was therefore decided to defer the case for re-listing on 21.02.2008.			

Case No.:11/38/84-ALC3/2007	Party Name:MODEL TANNERS(INDIA) PVT.LTD	Meet No/Date:42/84-ALC3/2007 24.01.2008	Status: Deferred
HQ File : 7 01/84/050/00226/AM08/	RLA File : 06/24/040/00027/AM08/	Lic.No/Date:0610012595 04.12.2007	Defer Date: 21.02.2008
Decision: The Committee considered the case as per agenda and observed that the case is automatically attached by EDI and original application has not been received. It was therefore decided to call the same from R.A.and refer to DIPP for their examination and comments. It was therefore decided to defer the case for re-listing on 21.02.2008.			

Case No.:1/42/84-ALC3/2007	Party Name:ADHARSH FABRICS,	Meet No/Date:42/84-ALC3/2007 24.01.2008	Status: Rejected
HQ File : 8 01/84/050/00234/AM08/	RLA File : 32/24/040/00068/AM08/	Lic.No/Date:3210037044 10.01.2008	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that import item i.e. Polyester Staple Fire Hollow Siliconised cannot be allowed. Therefore, the Committee decided to reject the case.

RLA may take suitable consequential action accordingly.

Manually generated agenda cases

Case No.886	M/s. R.B.R. Garments (P) Ltd., Tirupur.
NC 42/08 dt. 24.01.2008	F.No. 01/84/162/745/AM-08/DES-V
Ratification of input output norms against Advance Authorisation No. 3210036020 dt. 21.8.2007 – under Para 4.7 of HBP (Vol.I) 2004-2009	
RLA, Coimbatore. Ref. No.32/24/40/030/AM08.	

Decision: The Committee considered the case as per agenda and in consultation with the representative of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case on the basis of written comments of DC(MSME) conveyed vide their U.O. No.37(5)/110/07-08/Hosy. Dated 22.1.2008 as detailed below:-

Export Product	Export Qty.	Import Item	Import Qty.
100% Polyester Printed Checker Knitted Men's Short Sleeves Shirts, (Style Name – Dune)	4987 Pcs.	100% Polyester Checker Knitted Fabric GSM 134 +/- 10%.	2.20 Sq. Mtrs./ per pc.
		100% Polyester deodar Pointelle fabric, GSM 140 +/- 10%.	0.045 Sq. Mtrs./ per pc.
100% Polyester Printed Interlock Knitted Men's Short Sleeve Shirts. (Style Name – Drift)	5300 Pcs.	100% Polyester Interlock Knitted Fabric GSM 150+/- 10%.	2.20 Sq. Mtrs./ per pc.
		100% Polyester Checker Knitted Fabric GS 134 +/- 10%.	0.056 Sq. Mtrs./ per pc.
		100% Polyester deodar Pointelle fabric, GSM 140 +/- 10%.	0.045 Sq. Mtrs./ per pc.
100% Polyester Printed Interlock Knitted Men's Short Sleeve Shirts. (Style Name – Drift)	5300 Pcs.	100% Polyester Pointelle PK Knitted Fabric, GSM 130+/- 10%.	2.20 Sq. Mtrs./ per pc.
		100% Polyester single mesh knitted fabric, GSM 165+/- 10%.	0.195 Sq. Mtrs./ per pc.
		100% Polyester Deodar Pointelle Fabric, GSM 140+/- 10%.	0.045 Sq. Mtrs./ per pc.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions. They have to check/monitor the same by imposing Style No. on export side.

Case No.887	M/s. Sonal Garments, Mumbai.
NC 42/08 dt. 24.01.2008	F.No. 01/84/162/1017/AM-08/DES-V

Ratification of input output norms against Annual Advance Licence Nos.0310387503 dated 29.6.2006.

Decision: The Committee considered the case as per agenda and observed that alongwith other relevant papers and observed that case is under examination of DC(MSME). The original file has been handed over to Shri Kuldeep Singh, Asstt. Director, DC(MSME). It was therefore decided the case for re-listing on 21.02.2008.

Case No.888	M/s. Sonal Garments, Bangalore
NC 42/08 dt. 24.01.2008	F.No. 01/84/162/023/AM-08/DES-V
Regarding issue of Export Obligation Discharge Certificate (E.O.D.C.) against Advance Licence No.0710007970 dated 4.4.2001.	

Decision: The Committee considered the case as per agenda and observed that alongwith other relevant papers and observed that case is under examination of DC (MSME). The original file has been handed over to Shri Kuldeep Singh, Asstt. Director, DC(MSME). It was therefore decided the case for re-listing on 21.02.2008.

Case No.889	M/s. Shilpa Leathers, Bangalore.
NC 42/08 dt. 24.1.2008	F.No. 01/84/50/678/AM-06/DES-V
Export of Industrial Leather Gloves against import of Synthetic Fabric of Kevlar/Nomex for Glove Reinforcement Lining, etc.	
A/L No. 0710042525 dt. 9.1.2006 – under Para 4.7 of HBP (Vol.I) 2004-2009	
RLA, Bangalore Ref. No.07/24/040/798/AM06.	

Decision: The Committee considered the case as per agenda and decided to call the applicant firm for P.H. alongwith sample and supporting documents before the Committee. Case stands deferred for re-listing on 21.02.2008.

Case No.890	M/s. Charms Designs Pvt. Ltd.
NC 42/08 dt. 24.01.2008	F.No. 01/84/162/1107/AM-08/DES-V
Ratification of input output norms against Advance Authorisation No. 07100546928 dt. 13.12.2007 – under Para 4.7 of HBP (Vol.I) 2004-2009.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that case is under examination of DC(MSME)/ T.C., Mumbai. It was decided to defer the case for re-listing on 21.2.2008.

Case No.891	M/s. Dignity Innovations.
NC 42/08 dt. 24.01.2008	F.No. 01/84/162/1124/AM-08/DES-V
Ratification of input output norms against Advance Authorisation No. 0410092651 dt. 11.12.2007 – under Para 4.7 of HBP (Vol.I) 2004-2009.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that case is under examination of DC (MSME)/ T.C., Mumbai. It was decided to defer the case for re-listing on 21.2.2008.

Case No.892	M/s. Vansathali Textile Industries Ltd., Distt. Alwar.
NC 42/08 dt. 24.1.2008	F.No. 01/84/162/1038/AM-08/DES-V
Ratification of input output norms against Advance Authorisation No.0510212555 dated 26.11.2007 – under Para 4.7 of HBP (Vol.I) 2004-2009.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that case is under examination of DC(MSME)/ T.C., Mumbai. It was decided to defer the case for re-listing on 21.02.2008.

Case No.893	M/s. S.P. Apparels Ltd., Coimbatore.
NC 42/08 dt. 24.01.2008	F.No. 01/84/50/202/AM-07/DES-V
Re-fixation of input output norms against Advance Authorisation No.3210033150 dated 25.7.2006 – under Para 4.7 of HBP (Vol.I) 2004-2009.	

Decision: The Committee considered the case as per agenda and in consultation with the representative of technical authorities present in the meeting decided to ratify the advance authorization issued in this case in partial modification of its earlier decision taken on 21.12.2006. The Committee decided to allow amendment in the export products from 0.53 Sq. Mtrs. per piece to 0.6026 Sq. Mtrs. per piece.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.894	M/s. Condor Footwear (I) Ltd
NC 42/08 dt. 24.01.2008	F.No. 01/84/162/596/AM-08/DES-V
Ratification of input output norms against Advance Authorization No. 5210002950 dt. 19.02.2002 – under Para 4.7 of HBP (Vol.I) 2004-2009.	

Decision: The Committee considered the case as per agenda and in consultation with the representative of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as per SION at S.No. A-3541.

The RLA shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.895	M/s. Business Systems International
NC 42/08 dt. 24.01.2008	F.No. 01/84/50/159/AM-06/DES-V
Ratification of input output norms against Advance Authorisation No. 0410070946 dt. 31.05.2005 – under Para 4.7 of HBP (Vol.I) 2004-2009.	

Decision: The Committee considered the case as per agenda and based on the revised written recommendations of T.C., Mumbai, conveyed vide their letter No.38(61)/2007/Wvg/Vol.V/1 dated 31.7.2007 decided amend the advance licence issued in this case by allowing 2% wastage for spun bonded non-woven fabric 40 GSM 100% Polypropylene, white 45120.000 Kgs. and Polyamide Yarn 6.6/78/17/2 Texturient intermingelt 7138.370 Kgs. However, Vinyl Gloves Large may be allowed on net-to-net basis with accountability clause.

The RLA shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.896	M/s. Arem Fashions.
NC 42/08 dt. 24.01.2008	F.No. 01/84/162/488/AM-08/DES-V
Ratification of input output norms against Advance Authorisation No. 0310035728 dt. 04.07.2007 – under Para 4.7 of HBP (Vol.I) 2004-2009.	

Decision: The Committee considered the case as per agenda and in consultation with the representative of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case on the basis of written comments of T.C., Mumbai conveyed vide their letter No.18/2834/07/E.P.II/161 dated 19.11.2007 as detailed below:-

Sl. No.	Export Items	Input Items.	Qty. recommended per pc. of export product
1.	Boys Fleece Jacket with Hood and 100% Cotton Woven Boys Pant – Jacket: Assessment: Chest – 82 cm Length – 52 cm Shoulder – 37 cm Sleeve – 42 cm Bottom – 76 cm Hood Length – 36 cm Hood Width – 45 cm Pant: Assessment: Length – 72 cm Waist – 56 cm (Relax) Waist – 75 cm (Tension) Inside – 48 cm Thighs – 47 cm Bottom – 38 cm Hips – 82 cm	1) Jacket: 60% Cotton, 40% Polyester (CVC) Solid Dyed Fleece Fabric GSM – 280 Width – 67”. 2) Rib: 100% Cotton Solid Dyed 1 x 1 Rib GSM – 280 Width – 62”. 3) Pant: 100% Cotton Yarn Dyed Flannel Fabric - Const: 64 X 54/ Counts:21S X 21S – Width – 57”.	1.011 Sq. Mtrs. 0.118 Sq. Mtrs. 0.952 Sq. Mtrs.
2.	Boys Fleece Jacket with Hood	1) Jacket: 60% Cotton, 40%	1.425 Sq. Mtrs.

	<p>and 100% Cotton Woven Boys Pant.</p> <p><u>Jacket:</u> Assessment: Chest – 98 cm Length – 62 cm Shoulder – 44 cm Sleeve – 55 cm Bottom – 96 cm Hood Length – 38 cm Hood Width – 48 cm</p> <p><u>Pant:</u> Assessment: Length – 103 cm Waist – 68 cm (Relax) Waist – 94 cm (Tension) Inside – 73 cm Bottom – 42 cm Hips – 96 cm</p>	<p>Polyester (CVC) Solid Dyed Fleece Fabric GSM – 280 Width – 67".</p> <p>2) <u>Rib:</u> 100% Cotton Solid Dyed 1 x 1 Rib GSM – 280 Width – 62".</p> <p>3) <u>Pant:</u> 100% Cotton Yarn Dyed Flannel Fabric - Const: 64 X 54/ Counts:21S X 21S – Width – 57".</p>	<p>0.181 Sq. Mtrs.</p> <p>1.554 Sq. Mtrs.</p>
3.	<p>Boys Fleece Jacket with Hood and 100% Cotton Woven Boys Pant.</p> <p><u>Jacket:</u> Assessment: Chest – 98 cm Length – 62 cm Shoulder – 44 cm Sleeve – 55 cm Bottom – 96 cm Hood Length – 38 cm Hood Width – 48 cm</p> <p><u>Pant:</u> Assessment: Length – 103 cm Waist – 68 cm (Relax) Waist – 94 cm (Tension) Inside – 73 cm Bottom – 42 cm Hips – 96 cm</p>	<p>1) <u>Jacket:</u> 60% Cotton, 40% Polyester (CVC) Solid Dyed Fleece Fabric GSM – 280 Width – 67".</p> <p>2) <u>Rib:</u> 100% Cotton Solid Dyed 1 x 1 Rib GSM – 280 Width – 62".</p> <p>3) <u>Pant:</u> 100% Cotton Yarn Dyed Flannel Fabric - Const: 64 X 54/ Counts:21S X 21S – Width – 57".</p>	<p>1.425 Sq. Mtrs.</p> <p>0.181 Sq. Mtrs.</p> <p>1.554 Sq. Mtrs.</p>
4.	<p>Boys Fleece Jacket with Hood and 100% Cotton Woven Boys Pant.</p> <p><u>Jacket:</u> Assessment: Chest – 98 cm Length – 62 cm Shoulder – 44 cm Sleeve – 55 cm Bottom – 96 cm Hood Length – 38 cm Hood Width – 48 cm</p> <p><u>Pant:</u></p>	<p>1) <u>Jacket:</u> 60% Cotton, 40% Polyester (CVC) Solid Dyed Fleece Fabric GSM – 280 Width – 67".</p> <p>2) <u>Rib:</u> 100% Cotton Solid Dyed 1 x 1 Rib GSM – 280 Width – 62".</p> <p>3) <u>Pant:</u> 100% Cotton Yarn Dyed Flannel Fabric - Const: 64 X 54/ Counts:21S X 21S – Width – 57".</p>	<p>1.425 Sq. Mtrs.</p> <p>0.169 Sq. Mtrs.</p> <p>1.554 Sq. Mtrs.</p>

	<p>Assessment: Length – 103 cm Waist – 68 cm (Relax) Waist – 94 cm (Tension) Inside – 73 cm Bottom – 42 cm Hips – 96 cm</p>		
5.	<p>Boys Fleece Jacket with Hood and 100% Cotton Woven Boys Pant. Jacket: Assessment: Chest – 82 cm Length – 52 cm Shoulder – 37 cm Sleeve – 42 cm Bottom – 76 cm Hood Length – 36 cm Hood Width – 45 cm Pant: Assessment: Length – 72 cm Waist – 56 cm (Relax) Waist – 75 cm (Tension) Inside – 48 cm Thighs – 47 cm Bottom – 38 cm Hips – 82 cm</p>	<p>1) Jacket: 60% Cotton, 40% Polyester (CVC) Solid Dyed Fleece Fabric GSM – 280 Width – 67". 2) Rib: 100% Cotton Solid Dyed 1 x 1 Rib GSM – 280 Width – 62". 3) Pant: 100% Cotton Yarn Dyed Flannel Fabric - Const: 64 X 54/ Counts:21S X 21S – Width – 57".</p>	<p>1.011 Sq. Mtrs. 0.118 Sq. Mtrs. 0.952 Sq. Mtrs.</p>
6.	<p>Boys Fleece Jacket with Hood and 100% Cotton Woven Boys Pant. Jacket: Assessment: Chest – 74 cm Length – 42 cm Shoulder – 30 cm Sleeve – 35 cm Bottom – 64 cm Hood Length – 31 cm Hood Width – 40 cm Pant: Assessment: Length – 54 cm Waist – 52 cm (Relax) Waist – 64 cm (Tension) Inside – 35 cm Bottom – 32 cm Hips – 68 cm</p>	<p>1) Jacket: 60% Cotton, 40% Polyester (CVC) Solid Dyed Fleece Fabric GSM – 280 Width – 67". 2) Rib: 100% Cotton Solid Dyed 1 x 1 Rib GSM – 280 Width – 62". 3) Pant: 100% Cotton Yarn Dyed Flannel Fabric - Const: 64 X 54/ Counts:21S X 21S – Width – 57".</p>	<p>1.011 Sq. Mtrs. 0.149 Sq. Mtrs. 0.785 Sq. Mtrs.</p>

7.	Boys Fleece Jacket with Hood and 100% Cotton Woven Boys Pant. Jacket: Assessment: Chest – 82 cm Length – 52 cm Shoulder – 37 cm Sleeve – 42 cm Bottom – 76 cm Hood Length – 36 cm Hood Width – 45 cm Pant: Assessment: Length – 72 cm Waist – 56 cm (Relax) Waist – 75 cm (Tension) Inside – 48 cm Bottom – 38 cm Hips – 82 cm Thighs – 47 cm	1) Jacket: 60% Cotton, 40% Polyester (CVC) Solid Dyed Fleece Fabric GSM – 280 Width – 67”. 2) Rib: 100% Cotton Solid Dyed 1 x 1 Rib GSM – 280 Width – 62”. 3) Pant: 100% Cotton Yarn Dyed Flannel Fabric - Const: 64 X 54/ Counts:21S X 21S – Width – 57”.	1.011 Sq. Mtrs. 0.118 Sq. Mtrs. 0.944 Sq. Mtrs.
8.	Boys Fleece Jacket with Hood and 100% Cotton Woven Boys Pant. Jacket: Assessment: Chest – 82 cm Length – 52 cm Shoulder – 37 cm Sleeve – 42 cm Bottom – 76 cm Hood Length – 36 cm Hood Width – 45 cm Pant: Assessment: Length – 72 cm Waist – 56 cm (Relax) Waist – 75 cm (Tension) Inside – 48 cm Bottom – 38 cm Hips – 82 cm Thighs – 47 cm	1) Jacket: 60% Cotton, 40% Polyester (CVC) Solid Dyed Fleece Fabric GSM – 280 Width – 67”. 2) Rib: 100% Cotton Solid Dyed 1 x 1 Rib GSM – 280 Width – 62”. 3) Pant: 100% Cotton Yarn Dyed Flannel Fabric - Const: 64 X 54/ Counts:21S X 21S – Width – 57”.	1.011 Sq. Mtrs. 0.118 Sq. Mtrs. 0.944 Sq. Mtrs.
9.	Boys Fleece Jacket with Hood and 100% Cotton Woven Boys Pant. Jacket: Assessment: Chest – 74 cm Length – 42 cm Shoulder – 30 cm Sleeve – 35 cm Bottom – 64 cm Hood Length – 31 cm	1) Jacket: 60% Cotton, 40% Polyester (CVC) Solid Dyed Fleece Fabric GSM – 280 Width – 67”. 2) Rib: 100% Cotton Solid Dyed 1 x 1 Rib GSM – 280 Width – 62”. 3) Pant: 100% Cotton Yarn Dyed Flannel Fabric - Const: 64 X 54/ Counts:21S X 21S – Width – 57”.	1.011 Sq. Mtrs. 0.149 Sq. Mtrs. 0.785 Sq. Mtrs.

	Hood Width – 40 cm Pant: Assessment: Length – 54 cm Waist – 52 cm (Relax) Waist – 64 cm (Tension) Inside – 35 cm Bottom – 32 cm Hips – 68 cm		
10.	Boys Fleece Jacket with Hood and 100% Cotton Woven Boys Pant. Jacket: Assessment: Chest – 82 cm Length – 67 cm Shoulder – 46 cm Sleeve – 58 cm Bottom – 92 cm Hood Length – 38 cm Hood Width – 48 cm Pant: Assessment: Length – 102 cm Waist – 68 cm (Relax) Waist – 98 cm (Tension) Inside – 73 cm Bottom – 51 cm Hips – 96 cm Thighs – 57 cm	1) Jacket: 60% Cotton, 40% Polyester (CVC) Solid Dyed Fleece Fabric GSM – 280 Width – 67". 2) Rib: 100% Cotton Solid Dyed 1 x 1 Rib GSM – 280 Width – 62". 3) Pant: 100% Cotton Yarn Dyed Flannel Fabric - Const: 64 X 54/ Counts:21S X 21S – Width – 57".	1.707 Sq. Mtrs. 0.110 Sq. Mtrs. 1.44 Sq. Mtrs.
11.	Boys Fleece Jacket with Hood and 100% Cotton Woven Boys Pant. Jacket: Assessment: Chest – 98 cm Length – 67 cm Shoulder – 46 cm Sleeve – 58 cm Bottom – 92 cm Hood Length – 38 cm Hood Width – 48 cm Pant: Assessment: Length – 102 cm Waist – 68 cm (Relax) Waist – 98 cm (Tension) Inside – 73 cm Bottom – 51 cm Hips – 96 cm Thighs – 57 cm	1) Jacket: 60% Cotton, 40% Polyester (CVC) Solid Dyed Fleece Fabric GSM – 280 Width – 67". 2) Rib: 100% Cotton Solid Dyed 1 x 1 Rib GSM – 280 Width – 62". 3) Pant: 100% Cotton Yarn Dyed Flannel Fabric - Const: 64 X 54/ Counts:21S X 21S – Width – 57".	1.057 Sq. Mtrs. 0.11 Sq. Mtrs. 0.952 Sq. Mtrs.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions. They have to check/monitor the same by imposing Style No. on export side.

Case No.897	M/s.Jindal Fibres
NC 42/08 dt.24.01.2008	F.NO.1/84/50/728/AM06 -DES-V
Export of Shoddy Synthetic Yarn Shoddy Synthetic Yarn	
Advance Authorization No No.3310008105 dt.10.02.2006 – under Para 4.7 of HBP(Vol1)2004-2009.	
R.A. Panipat Ref.No.33/24/40/22/AM06	

Decision: The Committee considered the case as per agenda and it was observed that the import item Unmutilated used Synthetic/Woolen/Hosiery/Cotton Rags is part of the Norms Committee, the Committee decided to reject the case. Since the import item is restricted and fact of the negative list of import obtain the appropriate approval for import from the relevant authority. Negative List of import as per the comments of the Policy Division, the applicant may be obtained from the relevant authority. Import Licensing Committee in DGFT, Accordingly this case is reject, the applicant does have the negative list import. All Regional Authorities to inform the such type of application under 4.7 should not be issued.

Case No.898	M/s. Shilpa Leathers, Bangalore.
NC 42/08 dt. 24.01.2008	F.No. 01/84/50/276/AM-05/DES-V
Export of Industrial Leather Gloves against import of Synthetic Fabric of Kevlar/Nomex for Glove Reinforcement Lining, etc.	
A/L No. 0710032626 dt. 17.9.2004 – under Para 4.7 of HBP (Vol.I) 2004-2009	
RLA, Bangalore Ref. No.07/24/040/389/AM05.	

Decision: The Committee considered the case as per agenda and decided to call the applicant for P.H. alongwith sample and supporting documents before the Committee. Case stands deferred for re-listing on 21.02.2008.

Case No.899	M/s. Richa Global Exports P. Ltd., New Delhi.
NC 42/08 dt. 24.01.2008	F.No. 01/84/162/957/AM-07/DES-V
Export of Ladies Jacket made of 52% Cotton 48% Polyester Double Knitted Fabric, etc. against import of 52% Cotton 48% Polyester Double Knitted Fabric GSM-260+/- 10% variation, etc.	
Ratification of input output norms against Advance Authorisation No.0510194168 dt. 10.11.2006 – under Para 4.7 of HBP (Vol.I) 2004-2009.	
RLA, CLA, New Delhi. Ref. No.05/24/40/618/AM07.	

Decision: The Committee considered the case as per agenda and in consultation with the representative of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case on the basis of written comments of DC(MSME) conveyed vide their U.O. No.37(5)/155/06-07/Hosy. Dated 22.1.2008 as detailed below:-

S.No.	Export Item	Import Item	Qty. recommended
1.	Ladies Jacket (Style – 546208)	52% Cotton, 48% Polyester Double Knitted Fabric, GSM-260+/-10%.	1.98 Sq. Mtrs./Pc.
		95% Cotton, 5% Elastane Knitted Fabric, GSM-460+/-10% (Shade Lemonade).	0.35 Sq. Mtrs./Pc.
		95% Cotton, 5% Elastane Knitted Fabric, GSM-460+/-10% (Shade Graphite).	0.20 Sq. Mtrs./Pc.
2.	Men's Jacket (Style – 546184)	52% Cotton, 48% Polyester Double Knitted Fabric, GSM-260+/-10%. (Shade Vivid Blue).	2.36 Sq. Mtrs./Pc.
		52% Cotton, 48% Polyester Double Knitted Fabric, GSM-260+/-10%. (Shade Dark Shadow).	0.18 Sq. Mtrs./Pc.
		95% Cotton, 5% Elastane Knitted Fabric, GSM-460+/-10%.	0.28 Sq. Mtrs./Pc.
		65% Polyester, 35% Cotton Knitted Fabric, GSM-125+/-10%.	0.44 Sq. Mtrs./Pc.
3.	Men's Jacket (Style – 546184)	52% Cotton, 48% Polyester Double Knitted Fabric, GSM-260+/-10%.	2.48 Sq. Mtrs./Pc.
		95% Cotton, 5% Elastane Knitted Fabric, GSM-460+/-10%.	0.30 Sq. Mtrs./Pc.
		65% Polyester, 35% Cotton, Knitted Fabric, GSM-125+/-10%.	0.45 Sq. Mtrs./Pc.
4.	Men's Jacket (Style – 546261)	52% Cotton, 48% Polyester Double Knitted Fabric, GSM-260+/-10%.	2.47 Sq. Mtrs./Pc.
		95% Cotton, 5% Elastane Knitted Fabric, GSM-460+/-10%.	0.70 Sq. Mtrs./Pc.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions. They have to check/monitor the same by imposing Style No. on export side.

Case No.900	M/s.Loyal Textile Mills Ltd.
NC 42/08 dt.24.01.2008	F.NO.1/84/162/927/AM08 -DES-V
Export of Mill made industrial works wear woven garments..	
Advance Authorization No No.3510022042 dt.25.10.2007 – under Para 4.7 of HBP(Vol1)2004-2009.	
R.A Madurai Ref.No.35/24/040/35/AM08	

Decision: The Committee considered the case as per agenda and observed that firm has given Industrial Licence. According, to Industrial Licence submitted by the company, they have given the proof that they are manufacturing Knitted Fabric in this as per SION. As per SION case made out of Woven Fabric. The applicant has not given any proof, accordingly the Committee rejected the case.

Case No.901	M/s.Loyal Textile Mills Ltd.
NC 42/08 dt.22.01.2008	F.NO.1/84/162/926/AM08 -DES-V
Export of Mill made industrial works wear woven garments..	
Advance Authorization No No.3510022041 dt.25.10.2007 – under Para 4.7 of HBP(Vol1)2004-2009.	
R.A Madurai Ref.No.35/24/040/34/AM08	

Decision: The Committee considered the case as per agenda and observed that firm has given Industrial Licence. According, to Industrial Licence submitted by the company, they have given the proof that they are manufacturing Knitted Fabric in this as per SION. As per SION case made out of Woven Fabric. The applicant has not given proof , accordingly the Committee rejected the case.

Case No.902	M/s.Loyal Textile Mills Ltd.
NC 42/08 dt.24.01.2008	F.NO.1/84/162/925/AM08 -DES-V
Export of Pilo T – Shirt.	
Advance Authorization No No.3510022063 dt.26.10.2007 – under Para 4.7 of HBP(Vol1)2004-2009.	
R.A Madurai Ref.No.35/24/040/33/AM08	

Decision: The Committee considered the case as per agenda and observed that firm has given Industrial Licence. According, to Industrial Licence submitted by the company, they have given the proof that they are manufacturing Knitted Fabric in this as per SION. As per SION case made out of Woven Fabric. The applicant has not given proof , accordingly the Committee rejected the case.

Case No.903	M/s. S.R. Enterprise, Kolkata.
NC 42/08 dt. 24.01.2008	F.No. 01/84/162/572/AM-08/DES-V
Request for deletion of certain SION Sl.Nos. J-123 for made-ups of Natural Silk from Public Notice No.75(RE-2007)/2004-09 dt. 26.10.2007 – reg.	

Decision: The Committee considered the case as per agenda and observed that Public Notice No. 75 dated 26.10.2007 as referred by the firm is applicable only for Cotton products and not for Silk products. Therefore, Committee was of the view that Public Notice No. 75 dated 26.10.2007 does not apply to the products of natural Silk (Where the export product is predominantly contains Silk). Committee, therefore decided to communicate to all R.As accordingly.

Firm may also be informed accordingly.

Case No.904	M/s. Sky Industries Ltd., Thane.
NC 42/08 dt. 24.01.2008	F.No. 01/84/162/1048/AM-08/DES-V
Ratification of input output norms against Advance Authorisation No.0310452538 dated 4.12.2007 – under Para 4.7 of HBP (Vol.I) 2004-2009.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to link the earlier similar case of the firm wherein norms have been fixed by NC. It was therefore decided to defer the case for re-listing on 21.02.2008.

DIRECTORATE GENERAL OF FOREIGN TRADE
DES-V SECTION.

Subject: Draft Minutes of the Meeting of the Meeting of NC-5 held on 24.01.2008.

The Meeting No.42/AM08 for the Licensing Year 2007-08 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Textiles and Leather Product Group held on 13.12.2007 in Room No.4 of DGFT under the Chairmanship of Shri A.K. singh, Jt.DGFT. Draft Minutes have been attempted and are placed below. Agenda of the Chairman is also placed below for ready reference.

Submitted for kind approval.

(ASHOK KUMAR ARORA)
DY. DGFT.

Jt.DGFT(AKS)